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(22)

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.8/59/HDB/2016
NAME OF THE COMPANY	Vestal Educational Services Pvt. Ltd
NAME OF THE PETITIONER(S)	Mr. Lanka Venkata Naga Muralidhar
NAME OF THE RESPONDENT(S)	Vestal Educational Services Pvt. Ltd & (04) Others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASIREDDY	ADVOCATE	VASIREDDY.VIMAL@GMAIL.COM	Vimal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CH. MALLES	ADVOCATE	9948079104	Ch. Malles

Enclosed Order Sheet

ORDER

Heard, Shri Vimal Vasi Reddy, Ld. Counsel for the Petitioner and Shri Ch.Malles, Ld Counsel for the Respondent.

At the request of parties, post the case on 14-11-2017.

Case is posted to 14-11-2017.

msw
MEMBER (Judl)

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